Written Answers to	[7 AUG, 2013]	Unstarred Questions 4	
1		2	3
Other Fresh Fruits		1620.42	2.70
Walnuts		291.91	2.34
Other Cereals		2033.99	1.81
Fresh Mangoes		242.20	1.06
Groundnuts		144.62	0.19
Fresh Onions		788.22	0.17
Fresh Grapes		66.86	0.13
Wheat		105.03	0.03
Total		579909.87	3584.13

Source: APEDA

Impact of FT Zone Agreements

314. DR. JANARDHAN WAGHMARE: SHRI N.K. SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of Free Trade Zone Agreements that have been completed and the number that are currently being negotiated;
- (b) whether Government has evaluated the impact of Free Trade Zone Agreements; and
 - (c) if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI): (a) India has signed 10 Free Trade Agreements and 5 limited Preferential Trade Agreement (PTAs). India is negotiating 18 FTAs, including expansion/review of some of the existing FTAs.

(b) and (c) Evaluation of the impact of FTAs is a continuous process which starts even before FTA negotiations are entered into. Before entering into negotiations with its trading partners, studies are undertaken internally, as well as through the Joint Study Group (JSG) to study the feasibility of the proposed FTAs, including their impact on the domestic industries and agricultural sector. The JSG report, on the basis of which FTA negotiations are launched, is made available on the Departments of Commerce website (http://commerce.gov.in). In order to protect the interest of the domestic industries and agricultural sector, these agreements provide for' maintaining sensitive/negative lists of items on which limited or no tariff concessions are granted under the FTA. In addition, in case of a surge in imports and injury to the domestic industry, a country is allowed to take recourse to measures such as anti-dumping and safeguards. Every FTA has a Joint Review Mechanism to monitor the implementation of the FTA.

Export of marine products

315. SHRIMATI RAJANI PATIL: SHRI HUSAIN DALWAI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of marine products exported from the country;
- (b) the share of Maharashtra in exports of these marine products;
- (c) whether marine product exports are facing problems due to stringent quality control imposed especially by European Union countries;
 - (d) if so, the details thereof; and
 - (e) how Government proposes to help our exporters in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI): (a) During the financial year 2012-13, Exports of marine products reached an all-time high of Rs. 18,856 crore. Exports aggregated to 9,28,215 tonnes valued at Rs. 18,856.26 crore and USD 3,511.67 million. Compared to the previous year, seafood exports recorded a growth of 7.68% in quantity, 13.61% in Rupee and 0.1% growth in US\$ earnings respectively.